

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.08.2020 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (After Notice)**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Contempt Case (AT) No. 21 of 2020 in Comp. App. (AT) (Ins) No. 752 of 2019 | Andal Bonumalla.<br>Vs.<br>Tomato Trading LLP & Ors.                                       | P S Sridhar Raj               |                                |
| <b>2.</b>     | Comp. App. (AT) No. 80 of 2020   | Gurukripa Ayurvedic Heritage Pvt. Ltd.<br>Vs.<br>K Balangadharan & Ors.<br><br><b>With</b> | K. Parameshwar                | Vinod V                        |
| <b>3.</b>     | Comp. App. (AT) No. 81 of 2020   | Aruna Unnikrishanan & Anr.<br>Vs.<br>K Balangadharan & Ors.                                | Abid Ali Beeran               | Vinod V                        |
| <b>4.</b>     | Comp. App. (AT) No. 89 - 90 of 2020  | Super Royal Holidays India Pvt. Ltd. & Ors.<br>Vs.<br>Union of India & Anr.                | Sanjay Nuli                   |                                |
| <b>5.</b>     | Comp. App. (AT) No. 120 of 2020  | S. Subramanian<br>Vs.<br>The Registrar of Companies, Chennai                               | Rohit Sharma                  |                                |

**02:00 PM**

**In the court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

|           |  |  |                 |              |
|-----------|--|--|-----------------|--------------|
| <b>6.</b> | I.A. No. 1372 of 2020 in Comp. App. (AT) No. 83 of 2020<br><br><b>Part Heard</b> | P. Varadarajan & Ors.<br>Vs.<br>A Jawahar Palaniappan & Anr. | Pooja M. Saigal | Aditya Verma |
|-----------|--|--|-----------------|--------------|

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**